

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**STARRED QUESTION NO.19
TO BE ANSWERED ON 03.02.2020**

KENDRIYA VIDYALAYAS IN BIHAR

***19. DR. ALOK KUMAR SUMAN:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that out of 48 Kendriya Vidyalayas (KVs) in Bihar, 17 Kendriya Vidyalayas do not have their own building;
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps being taken by the Kendriya Vidyalaya Sangathan (KVS) to convert rented buildings of all the KVs in Bihar to permanent buildings including the building of KV in district Gopalganj;
- (d) whether the KVS is planning to pursue directly with the district administration of Gopalganj of Bihar to acquire land for construction of a permanent Kendriya Vidyalaya building; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 19 RAISED BY DR. ALOK KUMAR SUMAN, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 3RD FEBRUARY, 2020 REGARDING KENDRIYA VIDYALAYAS IN BIHAR.

(a)to (e) Yes, Sir. 17 Kendriya Vidyalayas (KVs) namely Bela, Harnaut, Jhajha, Lakhisarai, Buxar, Motihari, Siwan, Banka, Chhapra, AFS (Purnia), CRPF (Jhaphan), Gopalganj, Hajipur, Darbhanga, Baruni, Aurangabad &Maharajganj are running in temporary buildings. Construction of permanent buildings for KVs is a continuous process, which depends upon identification of suitable land, completion of lease formalities in favour of KVS by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc.

Construction of buildings has been started in 3 KVs out of above 17 KVs. In the remaining 14 KVs including GopalganjDistt., request has been made to the concerned sponsoring authorities, primarily Bihar Government, for transfer of land in favour of KendriyaVidyalaya Sangathan (KVS). Despite persistent follow up through various communications sent to the State Government and district administration of Gopalganj,the State Government of Bihar has not transferred the requisite extent of the land in favour of KVS.

MATERIAL FOR THE REPLY OF LOK SABHA STARRED QUESTION NO. 19 RAISED BY DR. ALOK KUMAR SUMAN, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 3RD FEBRUARY, 2020 REGARDING KENDRIYA VIDYALAYAS IN BIHAR.

EXECUTIVE SUMMARY

- Kendriya Vidyalayas are opened on the request made by various sponsoring authorities viz. Ministry of Defence, Ministry of Home Affairs, Ministry of Railways, States Govt., Union Territories and Public Sector Undertakings.
- in respect of Kendriya Vidyalayas opened under the sponsorship of Public Sector Undertakings, all recurring as well as non-recurring expenditure including construction of school building etc. is borne by sponsoring authorities. In other cases, KVS has to construct its own permanent school building.
- After opening of Kendriya Vidyalaya, it will function in temporary building provided by sponsoring authorities till KVS constructs its own permanent school building on the land provided by sponsors.
- Suitable and adequate land as per KVS norms is required to be provided by sponsoring authorities 'free of cost' on lease / permanent grant basis. present land norms are as under:-

| S. NO. | Location | Minimum extent of land (Acres) | Desirable extent of land (Acres) |
|---------------|--|---------------------------------------|---|
| 1 | Metropolitan city (like Delhi, Kolkata, Mumbai, Chennai, Hyderabad & Bangalore)/ Hilly (J&K, Himachal, Uttrakhand) / LWE area/NER) | 2.5 | 5.00 |
| 2 | In all other locations (Urban Area / Semi-Urban/Rural area) | 5.00 | 10.00 |

- As soon as the land is transferred in the name of KVS, planning action for construction of school building, staff quarters, sports facilities, and boundary wall etc. is initiated.

| S. No. | Type of school Building | Classes / Sections | Enrolment |
|---------------|--------------------------------|---------------------------------------|------------------|
| 1. | A-I | I to XII single section in each class | 480 |
| | A | I to XII two sections in each class | 960 |

- KVS has no construction wing of its own. All KVS works are executed as "deposit work" basis from concept to commissioning stage through Government Construction Agencies viz. CPWD, MES, Railways, State PWD, Central / State PSUs and undertakings.

- Administrative Approval and Expenditure Sanction (AA&ES) is issued by KVS on the basis of approved preliminary drawings as per KVS norms and preliminary estimate submitted by construction agencies.
- After issue of AA&ES the agency prepares detailed estimates, tender documents and invites tenders.
- Construction work on ground is started after acceptance of tender by concerned construction agencies.
- Funds are released by KVS in installments on the basis of monthly progress reports in KVS format.
- Monitoring of work is done at Vidyalaya level by Vidyalaya Monitoring Committee/Works Committee Meeting chaired by Vice-Chairman KVS/Commissioner's review meetings with heads of construction agencies/inspection of works by KVS officials from time to time/ GIS APP.
- Third Party Quality Assurance (TPQA) through IITs/NITs is ensured by construction agencies.
- Officials of KVS (HQ) visits ongoing construction works.
- Monitoring through Geographic Information System (GIS) developed for Kendriya Vidyalayas located in the country.
- Delay / quality aspects are discussed in review meetings held in KVS (HQ) time-to-time and works committee meeting under the Chairmanship of Vice -Chairman, KVS with representatives of construction agencies.
- After completion of work and rectification of defects, accounts settlement is done.
- The expenditure on construction of school buildings, staff quarters etc. is met out from the head 'creation of capital assets' received from MHRD every year/HEFA loan.
- Annual repairs and maintenance of school buildings is done out of funds available in Vidyalaya Vikas Nidhi (VVN).
- Annual repair of staff quarters, special repairs including structural repairs of school buildings, staff quarters and other facilities is done out of "revenue" allocation.
- Status of construction of school buildings 16.01.2020 is as under.

| | | |
|---|---|-------------|
| • | Total number of KVs: | 1230 |
| • | in Project Sector(111)/IHL(34)/Abroad(03) | (-) 148 |
| • | Other/remaining KVs | 1082 |
| • | KVs with permanent building | 799 |
| • | KVs where school building is under construction | 93 |
| • | KVs where school building is under planning | 123 |
| • | KVs where land identified and awaiting Lease/Permanent grant in favour of Sangathan | 44 |
| • | KVs where land yet to be identified by Sponsoring Authorities | 23 |
| | TOTAL | 1082 |

**LOK SABHA STARRED QUESTION NO. 19 RAISED BY DR. ALOK KUMAR SUMAN,
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NOTE FOR SUPPLEMENTARIES

BRIEF NOTE ON KVS

1. INTRODUCTION

The Government of India approved the Scheme of Kendriya Vidyalayas in November 1962 to provide educational facilities for the children of transferable Central Government/Defence employees. Initially, 20 Regimental Schools in Defence Stations were taken over as Central Schools during the Academic Year 1963-64 and functioned as a unit (Central School Unit) of the Ministry of Education, Government of India. On 15.12.1965 it, was registered as Central Schools Organization as a Society and became an autonomous organization.

On 03.07.1967, the name of "Central School Organization" was changed to 'Kendriya Vidyalaya Sangathan' which took over the task of opening and managing the Central Schools, henceforth called Kendriya Vidyalayas.

As on 16.01.2020, there are 1230 Kendriya Vidyalayas including three Kendriya Vidyalayas functioning abroad at Kathmandu, Moscow and Tehran.

The Sector wise distribution of Kendriya Vidyalayas is given as under:

| | | | |
|-----|---|---|--------------------|
| a). | Civil | - | 734 |
| b). | Defence | - | 351 |
| c). | Project | - | 111 |
| d). | Institute of Higher Learning | - | 034 |
| | | | ---- |
| | Total | - | <u>1230</u> |

2. OBJECTIVES

The main objectives of Kendriya Vidyalayas are as under:

- To cater to the educational needs of the children of transferable Central Government employees including Defence and Para-Military Personnel by providing a common programme of education.
- To provide, establish, endow, maintain, control and manage schools, hereinafter called 'the Kendriya Vidyalayas' for the children of transferable employees of the Government of India, floating population and others including those living in remote and undeveloped locations of the country and to do all acts and things necessary for or conducive to the promotion of such schools.
- To pursue excellence and set pace in the field of school education;
- To initiate and promote experimentation and innovativeness in education in collaboration with other bodies like the CBSE, NCERT etc., and

- To develop the spirit of national integration and create a sense of 'Indianness' among children.

3. ADMINISTRATION

(a) Sangathan has 03 tier Management Structure

- Headquarter, at New Delhi
- 25 Regional Offices, to manage schools put under their Administrative Control.
- Kendriya Vidyalayas, spread all over the country & abroad.

(b) Functioning of KVS

- KVS has its General Body called Sangathan comprising of 31 Members.
- The Board of Governors has 25 Members.
- 04 Standing Committees have been constituted to assist the BOG i.e. Academic Advisory Committee, Finance Committee, Works Committee and Establishment & Administration Committee.

The Minister for Human Resource Development is ex-officio Chairman of the Sangathan. The policy and guidelines issued by the Sangathan and its Board of Governors are executed by the Commissioner who is the Executive Head of the Sangathan.

4. PROCESS/NORMS FOR OPENING OF KENDRIYA VIDYALAYAS UNDER CIVIL/DEFENCE SECTOR

A. Sponsoring Authorities

Proposal for opening of new Kendriya Vidyalayas will be considered, if sponsored by (a) Ministries or Departments of the Govt. of India; (b) State Governments; (c) Union Territories Administration

B. Requirement of land

The requisite extent of land to be provided, free of cost, by the sponsoring authority is as under:-

| Sl. No. | Location | Minimum extent of land (Acres) | Desirable extent of land (Acres) |
|---------|---|--------------------------------|----------------------------------|
| 1 | A) Metropolitan cities and Hyderabad & Bangalore B) New Provisions for Left Wing Extremism (LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Uttrakhand, North Eastern Region States including the State of Sikkim | 2.5 | 5 |
| 2 | All other Locations. | 5 | 10 |

The Sponsoring Authorities should make efforts to provide the desirable extent of land in case of land availability for creation of all sports and other infrastructural facilities and for future expansion of KV, since in the minimum extent of land norm as above, all these facilities may not be adequately created.

For State Sponsored KVs under Civil Sector, the proposals should come from State Govt. instead of from District Collectors. Also to ensure that some KVs develop all sports facilities like football field, 400 meter running track etc. the State Govt. will take care that at least every third proposal sent by them fulfils the desirable extent of land norms in future.

Water and electricity lines/ supply and approach road upto the site offered by sponsoring authority for construction of permanent school building will be provided by the sponsoring authority at their cost.

C. Acceptance of land for Kendriya Vidyalayas on donation basis:-

KVS may accept the land on donation basis with the following provisions:-

- a) The donor may donate land to the State Govt./District Administration who in turn will transfer the land to KVS on permanent grant basis.
- b) KVS shall fix one plaque inside the Kendriya Vidyalaya campus at appropriate place engraving the name of donor as a mark of memory.

D. REQUIREMENT OF TEMPORARY ACCOMMODATION:

The sponsoring authority is liable to provide suitable & sufficient rent free temporary accommodation to run the classes. Preferably, the sponsoring authorities may provide **15 rooms** roughly of the size of 7m x 7m, which can accommodate at least 40 students per section. This accommodation is necessary to initially open the new Kendriya Vidyalaya and start classes I to V with **single section** each and also for the purpose of Principal room, staff room, Library room, Vidyalaya Office and accommodation for other miscellaneous activities of the Vidyalaya and for consequential growth for next 3-4 years.

The Sponsoring Authority shall also provide safety certificate of the temporary building provided by them annually.

The sponsoring authority will undertake repairs/maintenance of the temporary building at its own cost till the Kendriya Vidyalaya is shifted in the permanent school building constructed by KVS.

E. Relaxations for LWE districts / Hill areas / NER.

The Left Wing Extremism (LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Utrakhand, North Eastern Region States including the State of Sikkim will be considered separately with relaxed norms as well as additional 10 grace points. The special provisions for these Districts /States are given hereunder:-

| S.No | New Provisions for Left Wing Extremism (LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Utrakhand, North Eastern Region States including the State of Sikkim | | |
|------|---|---------------------------------------|---|
| i. | Location | Minimum extent of land (Acres) | Desirable extent of land (Acres) |
| | All locations | 2.5 | 5 |

| | |
|------|---|
| ii. | Concentration of at least 200 employees of the Defence Services including Ex-servicemen or Para Military Forces or of Central Govt. or of the Govt. of India Undertakings individually or jointly at the proposed location/ station. |
| iii. | Grace Points – 10 (over and above the weightage points scored) |

5. Opening of Kendriya Vidyalayas under Project Sector/ Institute of Higher Learning Sector

Proposals received from the Public Sector undertakings for opening Kendriya Vidyalaya in their campuses are considered on fulfillment of certain terms and conditions devised by KVS in the form of an MOU. The recurring and non-recurring expenditure including proportionate overhead charges and future development expenditure are met by the PSUs/ Institutes of Higher Learning besides providing of suitable and sufficient land, building, furniture, equipment and residential accommodation for the staff of the proposed K.V.

6. Special Focus Districts

The districts having minority concentration/ SC female literacy less than 10% and areas covered under ITDP/Schedule V & VI have been taken in the criteria of special focus districts.

7. Zonal Institute for Educational Training (ZIETs)

KVS has 05 Zonal Institutes for Educational Training i.e. one each at Gwalior (MP), Mysore (Karnataka), Mumbai (Maharashtra) Chandigarh (UT) and Bhubaneshwar, (Odisha). All ZIETs have been made functional.

8. Admission in Kendriya Vidyalayas

The admission in Kendriya Vidyalayas is regulated on certain guidelines duly approved by Board of Governors of KVS, according to which the following priorities shall be followed in granting admissions in KVs in the Defence/Civil Sector from the Academic Year 2014-15:-

1. Children of transferable and non-transferable central government employees and children of ex-servicemen. This will also include children of foreign national officials, who come on deputation or transfer to India on invitation by Govt. of India.
2. Children of transferable and non-transferable employees of Autonomous Bodies/Public Sector Undertaking/Institute of Higher Learning of the Government of India
3. Children of transferable and non-transferable State Government employees.
4. Children of transferable and non-transferable employees of Autonomous Bodies/ Public Sector Undertakings/Institute of Higher Learning of the State Governments.
5. Children from any other category including the children of foreign nationals who are located in India due to their work or for any personal reasons. **The Children of Foreign Nationals** would be considered only in case there are no Indian Nationals' waitlisted for admission.

Note: Preference in Admission to wards will be granted based on the number of transfers of the parents in the last 7 years.

No deviation from the aforesaid policy can be made in the matters of admission.

9. Calculation of staff strength as well as financial implications for opening a new Kendriya Vidyalaya.

a). KV from Class I to XII (Two section in each class with two section in Commerce// Science/ Arts)

| Name of Post | Number of Posts |
|----------------|-----------------|
| Principal Gr.I | 01 |
| HM | 01 |
| PGTs | 25 |
| TGTs | 14 |
| Librarian | 01 |
| PRT | 11 |
| PRT (Music) | 01 |
| Non-teaching | 09 |
| TOTAL | 63 |

b). Recurring and Non-recurring Expenditure for establishing one Kendriya Vidyalaya.

(Rs. in Crore)

| Status of KV | No. of Staff | Recurring Expenditure | Non-recurring Expenditure | Capital cost | Total |
|---|--------------|-----------------------|---------------------------|--------------|--------------|
| I to XII with two sections (03 streams) | 63 | 03.99 | 0.06 | 24.77 | 28.82 |

10. **FINANCIAL ASSISTANCE**

(a) Detail of grant received and expenditure during last 5 years is given below:-

(Rs. in Crore)

| Year | Plan | | Non plan | |
|---------|----------------|-------------|------------------|-------------|
| | Grant Received | Expenditure | Grant Received | Expenditure |
| 2014-15 | 742.00 | 734.72 | 2501.15 | 2617.40 |
| 2015-16 | 875.00 | 896.37 | 2403.47 | 2796.76 |
| 2016-17 | 1102.71 | 1085.28 | 2884.54 | 2896.60 |
| | Revenue | | Capital Assets | |
| | Grant Received | Expenditure | Capital Received | Expenditure |
| 2017-18 | 4323.01 | 4719.23 | 674.24 | 689.02 |
| 2018-19 | 4775.40 | 4977.38 | 231.35 | 233.21 |
| 2019-20 | 4868.10 | - | 143.90 | - |

Note: Wherever the expenditure incurred is more than the grants received, the same has been incurred out of unspent grant of previous year.

(b) Annual Plan Allocation for the year 2017-18, 2018-19 & 2019-20 is given below:-
(Rs. in crore)

| Year | Revenue | Creation of Capital Assets | Total |
|---------|---------|----------------------------|---------|
| 2017-18 | 4323.01 | 674.24 | 4997.25 |
| 2018-19 | 4775.40 | 231.35 | 5006.75 |
| 2019-20 | 4868.10 | 143.90 | 5012.00 |

11. ACADEMIC PERFORMANCE

The result of the Kendriya Vidyalayas has been much better than the average of CBSE affiliated schools which are indicated as under:-

| Year | Class -X | | Class-XII | |
|------|----------|--------|-----------|--------|
| | KVS | CBSE | KVS | CBSE |
| 2015 | 99.39% | 97.32% | 94.75% | 82.00% |
| 2016 | 98.92% | 96.21% | 95.46% | 83.05% |
| 2017 | 99.74% | 90.95% | 95.86% | 82.02% |
| 2018 | 95.94% | 86.70% | 97.78% | 83.01% |
| 2019 | 99.47% | 91.10% | 98.54% | 83.40% |

12. FACT SHEET

a) Administration

| | | | |
|---|--|---|-----------|
| - | Number of Kendriya Vidyalayas (As on 16.01.2020) | : | 1230 |
| - | Number of functional KVs(including 3 KVs located abroad) (As on 16.01.2020) | : | 1228 |
| - | Number of non-functional KV (As on 16.01.2020) (SSB LakhimpurKhiri, and KV Namsai, Arunachal Pradesh) | : | 02 |
| - | Number of KVs running with 2 nd shift (As on 16.01.2020) | : | 70 |
| - | Number of Regional Offices | : | 25 |
| - | Number of ZIETs (Zonal Institute of Education & Training-Chandigarh, Gwalior, Bhubneswar, Mumbai & Mysore) | : | 05 |
| - | Number of districts having no KV (As on 16.01.2020) | : | 172 |
| - | Number of Lok Sabha Constituencies having no KV (17 th) (As on 16.01.2020) | : | 100 |

| b) | Academic | | |
|----|--|---|-----------|
| - | Number of Students (As on 30.09.2019) | : | 13,15,157 |
| - | Pupil Teacher Ratio | : | 27:1 |
| - | Number of SC Students | : | 2,67,609 |
| - | Percentage of SC Students | : | 20.35% |
| - | Number of ST Students | : | 79,790 |
| - | Percentage of ST Students | : | 6.07% |
| - | Category- I Students | : | 35.83% |
| - | Category- V Students | : | 38.89% |
| - | No. of KVs with Computer Labs (As on 30.09.2019) | : | 1170 |
| - | Student Computer Ratio | : | 18:1 |

c) Setting up of E-class rooms in Kendriya Vidyalayas

Kendriya Vidyalaya Sangathan has established a total no. of 12011 e-Classrooms across India till date. 5300 e-Classrooms are equipped with Apple i-Pad, Streaming Device and Multimedia Projectors and remaining e-Classrooms are equipped with Interactive Board Interactive Pads, Multimedia Projectors, Visualizer and Desktop Computers.

E-contents

The e-content being used by teachers in Kendriya Vidyalayas is either developed by them or from open resources like CIET-NCERT, CBSE, IITs. The tablets provided to the students of 25 Kendriya Vidyalayas (one in each region) across the country are preloaded with e-content under Pilot Project e- Prajna (ई-प्रज्ञा).

d) Establishment

Sanctioned posts of Teaching /Non-teaching
Staff as on 15.11.2019 : 59,403
Staff in Position as on 15.11.2019 : 48,470
Vacancy Position as on 15.11.2019 : 10,933

| Sl. No. | Category | Sanctioned Posts | In Position | Vacancies |
|---------|--------------------|------------------|---------------|---------------|
| 1. | Non-teaching Staff | 11,167 | 6,183 | 4,984 |
| 2. | Teaching | 48,236 | 42,287 | 5,949 |
| | Total | 59,403 | 48,470 | 10,933 |

e) Works

KVS constructs permanent Vidyalaya buildings for KVs under Defence/Civil Sector after transfer of adequate & suitable land in favour of KVS free of cost either on lease or on permanent basis by the sponsoring authorities. Presently the status of Vidyalaya Buildings is as under as on **16.01.2020**:-

(i) Total KVs : 1230
(ii) KVs under project (111)/Institute of Higher Learning (34)/Abroad (3) : 148
(iii) KVs under Civil/Defence Sector in which building has to be constructed by KVS : **1082**
(iv) No. of KVs with permanent buildings : 799
(v) KVs where school building is under construction : 93
(vi) KVs where school buildings are under planning. : 123
(vii) KVs where land identified and awaiting Lease in favour of Sangathan/ Permanent grant. : 044
(viii) KVs where land yet to be identified at site : 023
Total 1082

f) Construction cost of 'A Type' school building and 09 units of staff quarters is 24.77 Crore.

13. FEE STRUCTURE (PER MONTH) w.e.f. 01.04.2013

| | | |
|------|---|-----------|
| 1. | Admission Fee | Rs. 25.00 |
| 2. | Re Admission Fee | Rs 100.00 |
| 3. | Tuition Fee | |
| 3(a) | Class IX & X (Boys) | Rs 200.00 |
| 3(b) | Class XI & XII Commerce & Humanities (Boys) | Rs 300.00 |
| 3l | Class XI & XII Science (Boys) | Rs.400.00 |
| 4 | Computer Fund | |
| 4(a) | Class III onwards wherever Computer Education is being imparted | Rs 100.00 |
| 4(b) | Computer Science Fee. (for elective subjects) + 2 stage | Rs 150.00 |
| 5 | VidyalayaVikasNidhi | |
| 5(a) | Class I – XII | Rs 500.00 |

14. Category wise exemption of payment of Tuition fee, VVN and Computer Fund

| Category | Tuition fees | Computer Fund | VVN Contribution |
|---|--|---------------|------------------|
| Girls students from class 1-XII | Exempted | Not Exempted | Not Exempted |
| SC/ST students | Exempted | Not Exempted | Not Exempted |
| Children of KVS employees | Exempted | Not Exempted | Not Exempted |
| Children of officers and men of armed forces and Paramilitary personnel killed or disabled during the hostilities 1962;1965;1971 and 1999 and as well as to the children of Defence Personnel of Indian Peace Keeping Force(IPKF) in Srilanka and personnel of armed forces killed or disabled in "Operation Meghdoot" in Seachen area and "Operation Vijay" in Kargil. | Exempted | Not Exempted | Exempted |
| Concession of exemption from payment of tuition fee, VVN and Computer fund to the children of Armed Forces and Para Military Forces personnel whose parents were killed/ declared missing or permanently disabled during any counter insurgency operation in India or abroad has also been extended. This exemption may be granted after certification by the concerned Ministry. | | | |
| Children of the parents, who are living below poverty line, up to two children and having BPL card | Exempted | Not Exempted | Exempted |
| Disabled students. (Subject to the condition laid down in KVS Letter No.F125-19/2007-08/KVS (Budget) dt.15.10.2009). | Exempted | Not Exempted | Exempted |
| All girl students from classes VI to XII who happen to be the only child of their parents (w.e.f. 01.01.2006 from VVN & Computer Fund.) | Exempted | Exempted | Exempted |
| Emergency Assistance to the students | Exemption of VVN for one academic session is allowed | | |

Note:

- a. Exemption of various types of fees mentioned above will not be allowed henceforth to the children of Government employees as they are getting reimbursement from their departments.
- b. KVs under project Sector, are authorized to implement their own differential fee structure vide KVS Letter No. 6-1/91-KVS(Budget) dt.11.11.1999

As regard to KVs under project Sector, they are authorized to implement their own differential fee structure vide KVS Letter No. 6-1/91-KVS (Budget) dt.11.11.1999

| Statement indicating class wise percentage of increase of fee from 2005 to 2012 of KVS | | | | | | | |
|---|------------------------------|--------------|-------------|--------------|-------------|-----------------------|-------------|
| | Classes | Fee | | | | % age increase | |
| | | 2005 | | 2012 | | | |
| | I to II | 160 | | 240 | | 50 | |
| | III to VIII | 180 (20) | | 290 (50) | | 61 | |
| | | | | | | | |
| | | Girls | Boys | Girls | Boys | Girls | Boys |
| | IX-X | 180 | 220 | 290 (50) | 490 | 61 | 123 |
| | XI (Science) | 240 | 290 | 400 | 800 | 67 | 176 |
| | XI (Hum. & Com.) | 160 | 210 | 240 | 540 (40) | 50 | 157 |
| | XII (Science) | 240 | 290 | 400 | 800 | 67 | 176 |
| | XII (Hum. & Com.) | 160 | 210 | 240 | 540 | 50 | 157 |

संभावित प्रश्न और उनकी संक्षिप्त रिपोर्ट

01. प्रायोजक अधिकारियों द्वारा पूरी की जाने वाली शर्तें क्या हैं?

उत्तर स्कूल भवन, स्टाफ क्वार्टर, बाउंड्री वॉल, खेल सुविधाओं आदि के निर्माण के लिए पट्टे / स्थायी अनुदान के आधार (स्वामित्व आधार) पर के.वि.सं. मानदंडों के अनुसार पर्याप्त एवं उपयुक्त भूमि को स्थानांतरित करने की जिम्मेदारी के लिए प्रायोजक प्राधिकरण की है। के.वि.सं. को विद्यालय चलाने के लिए संरचनात्मक रूप से सुरक्षित पर्याप्त अस्थायी भवन उपलब्ध कराना प्रायोजक प्राधिकरण की जिम्मेदारी है।

02. स्कूल भवन के निर्माण में क्या कदम शामिल हैं?

उत्तर भूमि के हस्तांतरण के बाद, प्रारंभिक रेखा चित्र और अनुमान तैयार करने के लिए निर्माण एजेंसी से अनुरोध किया जाता है। प्रशासनिक एवं व्यय की स्वीकृति (AA&ES) के साथ पहली किस्त की मंजूरी प्रदान की जाती है एवं शेष राशि मासिक प्रगति रिपोर्ट के आधार पर जारी की जाती है।

03. चल रहे कार्यों की निगरानी कैसे की जाती है?

उत्तर चल रहे कार्यों की निगरानी विभिन्न स्तरों पर की जाती है अर्थात् कार्य समिति में, केविएस / आयुक्त द्वारा समीक्षा, के विएस / विद्यालय स्तर पर केवीएस अधिकारियों / निगरानी समिति द्वारा कार्यों का निरीक्षण। निर्माण कार्यों की गुणवत्ता सुनिश्चित करने के लिए IIT / NIT के माध्यम से तृतीय पक्ष गुणवत्ता आश्वासन (TPQA) निर्माण एजेंसियों द्वारा कराया जाता है। देशभर में स्थित केन्द्रीय विद्यालयों के लिए विकसित भौगोलिक सूचना प्रणाली (जीआईएस) के माध्यम से निगरानी का कार्य भी किया जाता है।

04. कितने केन्द्रीय विद्यालय स्थायी भवनों में चल रहे हैं?

उत्तर वर्तमान में 947 केन्द्रीय विद्यालय (799 केवीएस द्वारा निर्मित और 148 परियोजना / आईएचएल क्षेत्र / केविएस विदेश के तहत) स्थायी विद्यालय भवनों में चल रहे हैं।

05. आज तक कितने केन्द्रीय विद्यालय अस्थायी भवनों में कार्य कर रहे हैं?

उत्तर वर्तमान में 283 केन्द्रीय विद्यालय प्रायोजक प्राधिकरण द्वारा प्रदान की गई अस्थायी इमारतों में कार्यरत हैं। विवरण "क" पर संलग्न है।

06. क्या के वि एस स्कूल भवनों, स्टाफ क्वार्टरों आदि की मरम्मत और रखरखाव सुनिश्चित करता है?

उत्तर विद्यालय भवन वार्षिक मरम्मत विद्यालय विकासनिधि (VVN) द्वारा की जाती है। हालांकि, स्टाफ क्वार्टरों की वार्षिक मरम्मत और स्कूल भवन के विभिन्न घटकों की विशेष मरम्मत, संरचनात्मक स्थिरता को बरकरार रखने के लिए हर साल HRD मंत्रालय से प्राप्त अनुदान से किया जाता है।

07. विद्यालय भवन के निर्माण की इकाई लागत क्या है?

उत्तर स्कूल भवन (02 खंड), 09 इकाई स्टाफ क्वार्टर, चारदीवारी और परिसर के विकास की इकाई लागतरु० 24.77 करोड़, जिसे हाल ही में EFC द्वारा अनुमोदित किया गया है। विवरण "ख" पर संलग्न हैं।

08. वर्ष 2019-20 के लिए बजट की क्या आवश्यकता है?

उत्तर विवरण "ग" पर संलग्न हैं।

09. स्कूल की इमारत के पूरा होने के लिए आवश्यक समय?

उत्तर स्कूल भवन निर्माण कार्य को पूरा करने के लिए धन की उपलब्धता और साइट के स्थान के अधीन कार्य की मंजूरी (AA&ES) की तारीख से 24 महीने की आवश्यकता होती है।

10. केन्द्रीय विद्यालय संगठन द्वारा पिछले तीन वर्ष के दौरान केन्द्रीय विद्यालयों के इन्फ्रास्ट्रक्चर पर व्यय राशि का राज्यवार (बिहार सहित) विवरण ?

उत्तर विवरण "घ" पर संलग्न हैं।

11. निर्माणाधीन 03 केन्द्रीय विद्यालय की प्रगति क्या है ?

उत्तर

| क्रम संख्या | विद्यालय का नाम | निर्माण एजेंसी | कार्य की प्रगति | टिप्पणी |
|-------------|-----------------|----------------|-----------------|--------------------------------|
| 1 | बेला (बिहार) | CPWD | 30% | प्रगति धनाभाव के कारण धीमी है। |
| 2 | हरनौट (बिहार) | CPWD | 47% | |
| 3 | झाझा (बिहार) | CPWD | 19% | |

**DETAILS OF 283 KENDRIYA VIDYALAYAS
FUNCTIONING IN TEMPORARY BUILDING**

| STATES/ UT | NAME OF KENDRIYA VIDYALAYAS | | | | | |
|---------------------------|---------------------------------|-------------|-----------------------------|---------------------------------|---|---------------|
| | BUILDINGS UNDER CONSTRUCTION | | BUILDINGS UNDER PLANNING | | LAND YET TO BE TRANSFERRED BY SPONSORING AUTHORITY | |
| ANDHRA PRADESH | | | | | | |
| | 1 | Satenpalli | 1 | Rajampet | | |
| | 2 | Rajampalli | 2 | Kakinada | | |
| | | | 3 | Kundukur Town | | |
| | | | 4 | IrlapaduVill, NadendlaMandal | | |
| ARUNANCHAL PRADESH | | | | | | |
| | 3 | Miao | 5 | Ziro (Hapoli) | 1 | Along |
| | 4 | Tuting | 6 | Roing | | |
| | 5 | Longding | 7 | Doporijo | | |
| | | | 8 | Namsai | | |
| ASSAM | | | | | | |
| | 6 | Barpeta | 9 | Udalguri | 2 | RRL, Jorhat |
| | | | 10 | Dibrugarh | | |
| | | | 11 | CRPF Dalgaon | | |
| | | | 12 | NF Railway, Rangapara | | |
| BIHAR | | | | | | |
| | 7 | Bela | | | 3 | Lakhisarai |
| | 8 | Harnaut | | | 4 | Buxar |
| | 9 | Jhajha | | | 5 | Motihari |
| | | | | | 6 | Siwan |
| | | | | | 7 | Banka |
| | | | | | 8 | Chhapra |
| | | | | | 9 | AFS, Purnia |
| | | | | | 10 | CRPF, Jhaphan |
| | | | | | 11 | Gopalganj |
| | | | | | 12 | Hajipur |
| | | | | | 13 | Darbhanga |
| | | | | | 14 | Barauni |
| | | | | | 15 | Aurangabad |
| | | | | | 16 | Maharajganj |
| CHHATISGARH | | | | | | |
| | 10 | Bijapur | 13 | GC CRPF, Bilaspur | 17 | CISF, Bhilai |
| | 11 | Kurud | | | | |
| | 12 | Sukma | | | | |
| | 13 | Naya Raipur | | | | |
| | 14 | Kawardha | | | | |
| | 15 | Saraipalli | | | | |

| | | | | | | |
|------------------------|--|--|----|-----|--|--|
| DAMAN & DIU | | | | | | |
| | | | 14 | Diu | | |

| DADAR AND NAGAR HAVELI | | | | | | |
|-------------------------------|----|------------------------|----|--------------------------------|----|-----------------|
| | 16 | Silvassa | | | | |
| DELHI | | | | | | |
| | 17 | Sec.22, Rohini | 15 | No.4 Delhi Cantt. | 18 | Shakurbasti |
| | 18 | Sec.28, Rohini | | | | |
| | 19 | Shahdara | | | | |
| GUJARAT | | | | | | |
| | 20 | Patan | 16 | Godhra | 19 | AFS, Darjeepura |
| HARYANA | | | | | | |
| | 21 | No.3 Faridabad | 17 | Fatehabad | | |
| | 22 | Budayan (Jind) | 18 | Matanhail | | |
| | 23 | Mathana | 19 | No. IV Ambala | | |
| | 24 | Samalkha | 20 | Sohna Road, Gorgon | | |
| | | | 21 | GC CRPF Sonapat | | |
| | | | 22 | CRPF Kadarpur | | |
| HIMACHAL PRADESH | | | | | | |
| | 25 | Nadaun | 23 | Bangana | 20 | Alhilal |
| | 26 | ReckongPeo | 24 | Shandol | 21 | Ghumarwin |
| | 27 | Saloh | 25 | ITBP Sarhan | | |
| JAMMU & KASHMIR | | | | | | |
| | 28 | BSF Bandipur | 26 | Badarwah | 22 | Akhnoor No.1 |
| | 29 | Miran Sahib | 27 | Samba | 23 | Akhnoor No.2 |
| | | | 28 | AFS Awantipura | 24 | Udhampur No. 2 |
| | | | 29 | BSF Humhama | 25 | Anantnag |
| | | | 30 | BSF Sundarbani | 26 | Jourian |
| | | | | | 27 | Baramullah |
| | | | | | 28 | Damana |
| | | | | | 29 | Jindrah |
| | | | | | 30 | Pahalgaon |
| | | | 31 | Jodhpur, Doda | 31 | Aminoo |
| JHARKHAND | | | | | | |
| | 30 | Dumka | 32 | Sahibganj | 32 | SurdaGhatsila |
| | 31 | Chatra | 33 | Garhwa | 33 | HEC, Ranchi |
| | 32 | Giridih | 34 | No.2 Dhanbad | 34 | Gumla |
| | 33 | Khunti | 35 | SaraiKalakharsawan | 35 | Bhurkunda |
| | 34 | Lohardaga | 36 | Koderma | | |
| KARNATAKA | | | | | | |
| | 35 | Koppal | 37 | Mandya | | |
| | 36 | Haveri | 38 | Udupi | | |
| | 37 | Chikodi | 39 | Krishnarajapuram | | |
| | 38 | Virupapura | 40 | Gauribidanur, Kudamalakunte | | |
| | 39 | Kadimidri | 41 | Railway Yeshwantpur | | |
| | 40 | Chennapatna | | | | |
| KERALA | | | | | | |
| | 41 | Ezhimala | 42 | CRPF Peringome | 36 | Palayad |
| | 42 | Kanhagad | | | | |
| | 43 | KPA, Ramavarmapuram | | | | |
| | 44 | Kaduruthy | | | | |

| | | | | | | |
|-----------------------|----|-----------------|----|---------------------------|----|---------------|
| | 45 | Konni | | | | |
| | 46 | Nileswar | | | | |
| LADAKH | | | | | | |
| | | | | | 37 | Nubra |
| LAKESHDEEP | | | | | | |
| | 47 | Kavarati | | | | |
| MADHYA PRADESH | | | | | | |
| | 48 | Chaurai | 43 | Umara | 38 | Garha |
| | 49 | No.2 Chhindwada | 44 | Amba | | |
| | 50 | Harda | 45 | Jamai | | |
| | 51 | Malanjhand | 46 | BSF Tekanpur | | |
| | 52 | Pandurana | 47 | Multai | | |
| | 53 | Chanderi | 48 | CRPF Bangrasia | | |
| | 54 | GanjBasoda | 49 | Kasarwad | | |
| | 55 | No. II Neemuch | 50 | Anuppur | | |
| | 56 | Dabra | 51 | Shyamgarh | | |
| | 57 | Hattanagar | 52 | CRPF Nayagaon, Gwalior | | |
| | 58 | Lakhnadaun | 53 | Agar Malwa | | |
| MAHARASHTRA | | | | | | |
| | 59 | BSF, Chakur | 54 | Washim | | |
| | | | 55 | Parbhani | | |
| | | | 56 | Yavatmal | | |
| | | | 57 | CRPF, Teligaon | | |
| MANIPUR | | | | | | |
| | | | 58 | Ukhrul | 39 | Akampet |
| | | | 59 | Leimakhong | | |
| | | | 60 | No.1 Imphal | | |
| | | | 61 | No. 2 Imphal | | |
| | | | 62 | Tamenglong | | |
| | | | 63 | Chandel | | |
| MIZORAM | | | | | | |
| | 60 | Champai | | | | |
| | 61 | Lunglai | | | | |
| NAGALAND | | | | | | |
| | | | 64 | Rangapahar | 40 | Zakhama |
| | | | | | 41 | CRPF, Kohima |
| ODISHA | | | | | | |
| | 62 | Nayagarh | 65 | Hinjilicut | 42 | Murgabadi |
| | 63 | Mahuldiha | 66 | Naupada | 43 | Khariar |
| | 64 | Aska | 67 | Vyasnagar | 44 | No. 2 Cuttack |
| | 65 | Sonepur | 68 | Dharmagarh | 45 | Bhanjanagar |
| | 66 | Kutra | 69 | Digapahandi | | |
| | 67 | Mundali | 70 | No. 2 Balasore | | |
| | 68 | Jagatsinghpur | 71 | Deogarh | | |
| | | | 72 | No. II Angul | | |
| | | | 73 | Gunupur | | |
| | | | 74 | Anandpur | | |

| PUDUCHERRY | | | | | | |
|----------------------|----|---------------------------------------|-----|--------------------------------|----|--------------------------|
| | 69 | Mahe | | | 46 | Karaikal |
| PUNJAB | | | | | | |
| | | | 75 | Mullanpur | 47 | NabhaCantt. |
| | | | 76 | Ubhawal | 48 | BaddowalCantt. |
| | | | 77 | BSF Fazilika | | |
| | | | 78 | KMS Wala | | |
| | | | 79 | BSF Amarkot | | |
| | | | 80 | Khanpur (Roopnagar) | | |
| | | | 81 | CRPF Saraikhas | | |
| | | | 82 | No. 4 JalandharCantt. | | |
| | | | 83 | No. 2 Halwara | | |
| | | | 84 | BSF Bhikiwind | | |
| RAJASTHAN | | | | | | |
| | 70 | Jalore | 85 | Dausa | 49 | Suratgarh No. 2 |
| | 71 | Devgarh | 86 | Jaisinghar | 50 | Khetri Nagar |
| | 72 | Tonk | 87 | Bundi | 51 | BSF, Raisinghnagar |
| | 73 | Hanumangarh | 88 | BSF Ramgarh | | |
| | 74 | Nagaur | 89 | BSF Khajuwala | | |
| | 75 | CISF Jaipur | 90 | Railway Colony, Bandikui | | |
| | 76 | Pali | | | | |
| | 77 | Tivari | | | | |
| | 78 | Dholpur | | | | |
| TAMILNADU | | | | | | |
| | 79 | AFS, Tanjavur | 91 | Golden Rock | 52 | Rameswaram |
| | | | 92 | Udmalpet | | |
| TELANGANA | | | | | | |
| | 80 | Bhongir | 93 | Jarasangam | 53 | Mahabubabad |
| | 81 | Nizamabad | 94 | Bodhan | | |
| | | | 95 | Mancherial | | |
| | | | 96 | Adilabad | | |
| | | | 97 | Siddipet | | |
| | | | 98 | Sircilla | | |
| TRIPURA | | | | | | |
| | | | 99 | Dhalai (Ambassa) | 54 | BSF, Taliamura |
| | | | 100 | CRPF Agartala | | |
| UTTAR PRADESH | | | | | | |
| | 82 | Deoria | 101 | LakhimpurKheri | 55 | Chakeri No. 3 |
| | 83 | No.4 Varanasi | 102 | CRPF, Allahabad | 56 | Ghazipur |
| | 84 | Siddharthnagar | 103 | Amethi | 57 | Old Cantt., Allahabad |
| | 85 | MCF Raebareli | 104 | Mirzapur | 58 | RakshaVihar, Kanpur |
| | 86 | Sharawasti | 105 | Bhadohi | 59 | Chitrakoot |
| | 87 | Gangarani, Kushinagar | 106 | BandanKalan, Aayer | 60 | IIIT, Allahabad |
| | 88 | Baoli, Baghpat | 107 | Hathras | | |
| | 89 | SSG, CISF, Surajpur, Greater Noida | 108 | Railway Idgah, Agra Station | | |
| | | | 109 | SSB Campus, | | |

| | | | | | | |
|---|----|----------------|-----|--------------------|------------|------------------|
| | | | | GadniaPaliakalan | | |
| UTTRAKHAND | | | | | | |
| | 90 | Bhimtal | 110 | Bageswar | 61 | SSB, Srinagar |
| | 91 | Gopeshwar | 111 | Lohaghat | 62 | Gwaldham |
| | | | 112 | Augustmuni | 63 | No.1 Banbasa |
| | | | 113 | New Tehri Town | 64 | HaldwaniCantt |
| | | | 114 | Khatima | 65 | Rishikesh |
| | | | | | 66 | ITBP Gauhar |
| WEST BENGAL | | | | | | |
| | 92 | Kalimpong | 115 | Bandel | 67 | BSF, Baikunthpur |
| | 93 | No.2 Kharagpur | 116 | BSF Aradhpur | | |
| | | | 117 | Bolpur | | |
| | | | 118 | BSF Krishnanagar | | |
| | | | 119 | Tarakeswar | | |
| | | | 120 | BSF Raninagar | | |
| | | | 121 | CRPF Durgapur | | |
| | | | 122 | NFR New Jalpaiguri | | |
| | | | 123 | CRPF Siliguri | | |
| | | | | | | |
| SUMMERY | | | | | | |
| School Building Under Construction | | | | | 93 | |
| School Building Under Planning | | | | | 123 | |
| Land yet to be transferred by Sponsoring authority | | | | | 67 | |
| TOTAL | | | | | 283 | |

Based on DPAR-2012 notified by CPWD in October-2012 with Cost Index- 118 (Base 100) as on 27.11.2018 as notified by CPWD

| Si.no. | Description | Qty | Rate | Amount (In Rs.) |
|--------|---|------------|--------------|------------------|
| 1 | RCC framed structure up to six storey floor height 3.50 mtr. | 4700 | 17000 | 79900000 |
| 2 | Extra height of 0.15 mtrs making total height to 3.50 mtrs (Half rate of item no. 2.5.1), DPAR-2012 | 4700 | 135 | 634500 |
| 3 | Extra for every 0.30 mtr. Deeper foundation over normal depth of 1.20 mtr. (On GF area only) | 2350 | 270 | 634500 |
| 4 | Extra for every 0.30 mtr. Higher plinth over normal 0.60 mtr. (On GF area only) | 2350 | 270 | 634500 |
| 5 | Making stronger foundation to take load of one additional floor at later | 2350 | 2270 | 5334500 |
| 6 | Earthquake Resistance(Item No.1.2.8), DPAR-2012 | 4500 | 1140 | 5130000 |
| 7 | Fire fighting(Item No. 1.4.1), DPAR-2012 | 4500 | 500 | 2250000 |
| | Total-A | | | 94518000 |
| | SERVICES | | | |
| 8 | Internal water supply & sanitary installations | 79900000 | 5% | 3995000 |
| 9 | External service connections | 79900000 | 5% | 3995000 |
| 10 | Internal Electric installations | 79900000 | 12.50% | 9987500 |
| 11 | Lightening conductors upto 4 storeyed building | 79900000 | 0.50% | 399500 |
| 12 | Computer conducting | 79900000 | 0.50% | 399500 |
| 13 | Quality Assurance | 79900000 | 1.00% | 799000 |
| | Total -B | | | 19575500 |
| | Total A+B | | | 114093500 |
| | Add 30% for the site Development works to make building functional (viz. Internal roads/pathways, water supply lines, bore/tube well, sump/over-head tank, drains, sewer lines, septic tank, soak pit, electric supply lines, transformer, boundary wall & gate, cycle stand, canteen, sentry post and the charges payable to the local bodies for water connection, electric connection etc.) | | | 34228050 |
| | | | | 148321550 |
| | Add Cost Index@18% over PAR'12 rates (As on 27.11.18) | | | 26697879 |
| | Total | | | 175019429 |
| | Add Cost Index@6.5% every year i.e. for three year Average $6.50+13.00+19.50/3 = 13\%$ (considering construction period three years) | 0 | 0 | 22752526 |
| | GRAND TOTAL of school Building | | | 197771955 |
| | Cost of Staff Quarters | | | |
| 1 | 09 Units-Plinth area= 801.00 sqmt (Say 801 sqmt) | 801 | 14500 | 11614500 |
| a | Type-II -04 unit | | | 0 |

| | | | | |
|----|---|----------|------------|--------------------|
| | (each of area of 70.00 sq.mt.=280.00 sq.mts.) | | | 0 |
| b | Type-III -04 units | | | 0 |
| | (each of area of 80.00 sq.mt.=320.00 sq. mts.) | | | 0 |
| c | Type-V -01 unit (including servant Qtr) | | | 0 |
| | (each of area of 201.00 sq.mt.=201.00 sq. mts.) | | | 0 |
| 2 | Extra height of 0.30 mtrs making total height to 3.20 mtrs (Item no. 1.2.3), DPAR-2012 | 801 | 270 | 216270 |
| 3 | Extra for every 0.30 mtr. Deeper foundation over normal depth of 1.20 mtr. | 400 | 270 | 108000 |
| 4 | Extra for every 0.30 mtr. Higher plinth over normal 0.60 mtr. | 400 | 270 | 108000 |
| 5 | Earthquake Resistance(Item No.1.2.8), DPAR-2012 | 801 | 1140 | 913140 |
| | Total | | | 12959910 |
| | SERVICES | | | |
| 6 | Internal water supply & sanitary installations | 11614500 | 12% | 1393740 |
| 7 | External service connections | 11614500 | 5% | 580725 |
| 8 | Internal Electric installations | 11614500 | 12.50% | 1451813 |
| 9 | Lightening conductors upto 4 storeyed building | 11614500 | 0.50% | 58073 |
| 10 | Quality Assurance | 11614500 | 1.00% | 116145 |
| | Total -B | | | 3600496 |
| | Total A+B | | | 16560406 |
| | Add 20% for the site Development works to make building functional (viz. Internal roads, water supply lines, drains, sewer lines, septic tank, soak pit, electric supply lines, boundary wall & gate, cycle stand, and the charges payable to the local bodies for water connection, electric connection etc.) | | | 3312081 |
| | | | | 19872487 |
| | Add Cost Index@18% over PAR'12 rates (As on 27.11.18) | | | 3577048 |
| | Total | | | 23449535 |
| | Add Cost Index@6.5% every year i.e. for three year Average $6.50+13.00+19.50/3 = 13\%$ (considering construction period three years) | 0 | 0 | 3048440 |
| | GRAND TOTAL Staff Quarters | | | 26497974 |
| | Cost of M.P. Hall | | | 12200000 |
| | Add Cost Index@18% over PAR'12 rates (As on 01.04.18) | | | 2196000 |
| | Total | | | 14396000 |
| | Add Cost Index@6.5% every year i.e. for three year Average $6.50+13.00+19.50/3 = 13\%$ (considering construction period three years) | 0 | 0 | 1871480 |
| | | | | 16267480 |
| | Total of S.B. , 09 Staff quarters and M.P. Hall | | | 240537409 |
| | Add: 3% Contingencies | | | 7216122 |
| | Total Cost Of SB, 09 Staff quarters & MP hall | | | 247753531 |
| | | | Say | 24.77 Crore |

**REQUIREMENT OF FUND FOR CONSTRUCTION
ACTIVITIES FOR THE YEAR 2019-20**

| Funded through Budgetary provisions i.e. "Creation of Capital Assets" (Rs. in Crore) | | | |
|--|--|------------------------------|---|
| S. No. | Description | Requirement of Budget | Budget allocated |
| 1 | Committed Liabilities of on-going works as on 01.04.2019 | | |
| (i) | 55 on-going works of school building - Budgetary provision (Rs. 726.10 Cr.)- Ann-I | 400.00 | 137.88 |
| (ii) | On-going works i.e. additional classrooms, staff quarters, ramps, rain water harvesting system, Auditorium, MP halls etc. -- Ann-II | 28.96 | |
| 2 | Provision of ramps up to all floors @Rs. 0.60 Cr. Each in 50 KVs each year (Considering 50% release every year) | 15.00 | |
| 3 | Replacement of old school buildings (02 KVs every year) @Rs. 15.40 Cr. Each | 6.16 | |
| 4 | Construction of Regional Office building alongwith staff quarters @Rs. 10 Cr. Each (2 ROs every year) - Total 9+1 proposed | 4.00 | |
| | | 454.12 | 137.88 |
| | Proposed to be Funded through "HEFA Loan" | | |
| 1 | 92 New KVs which are under planning @ Rs. 24.77 Cr. r. Each (Rs. 2278.84 Cr.) | 455.77 | Revised Cost Committee (RCC), MHRD has approved the revision of cost. EFC note is submitted to MHRD for further action. |
| 2 | 50 New KVs likely to be opened in 2019-20 @ Rs. 24.77 Cr. Each (Rs. 1238.50 Cr.) | 247.70 | |
| | TOTAL | 703.47 | |
| | Grand Total | 1157.59 | |

| केन्द्रीयविद्यालयों में आधारभूत संरचना प्रदान करने के लिए वर्ष 2017-18 से 2019-20 (आजतक) के दौरान जारी की गई राशि का राज्यवार ब्यौरा | | | | |
|--|------------------|-----------------|-----------------|-----------------|
| क्रम | राज्य | अवमुक्तराशि | अवमुक्तराशि | अवमुक्तराशि |
| 1 | आंध्रप्रदेश | 1479.70 | 359.19 | 600.00 |
| 2 | अरुणाचलप्रदेश | 2830.00 | 100.00 | 291.41 |
| 3 | असम | 3976.63 | 474.50 | 236.27 |
| 4 | बिहार | 4605.00 | 1020.00 | 150.00 |
| 5 | छत्तीसगढ़ | 3610.99 | 1642.36 | 155.58 |
| 6 | दादर व नागर | 0.00 | 20.00 | 0.00 |
| 7 | दमनव दीव | 0.00 | 20.00 | 0.00 |
| 8 | दिल्ली | 2019.12 | 1246.62 | 936.00 |
| 9 | गुजरात | 1600.00 | 744.27 | 3.46 |
| 10 | हरियाणा | 1937.13 | 960.00 | 1605.36 |
| 11 | हिमाचलप्रदेश | 331.45 | 217.97 | 269.80 |
| 12 | जम्मू व कश्मीर | 2620.00 | 1221.27 | 402.32 |
| 13 | झारखंड | 1510.00 | 80.00 | 1000.00 |
| 14 | कर्नाटक | 5047.14 | 958.86 | 653.90 |
| 15 | केरल | 4696.73 | 1812.00 | 1550.00 |
| 16 | काठमांडू (नेपाल) | 0.00 | 0.00 | 0.00 |
| 17 | लक्षद्वीप | 600.00 | 500.00 | 50.00 |
| 18 | मध्यप्रदेश | 6602.92 | 3590.00 | 1390.93 |
| 19 | महाराष्ट्र | 3232.51 | 395.38 | 700.00 |
| 20 | मणिपुर | 0.00 | 0.00 | 0.00 |
| 21 | मेघालय | 0.00 | 0.00 | 0.00 |
| 22 | मिजोरम | 2040.00 | 0.00 | 20.00 |
| 23 | नागालैंड | 1.79 | 0.00 | 0.00 |
| 24 | ओडिसा | 3157.79 | 2280.00 | 1150.00 |
| 25 | पुदुचेरी | 400.00 | 200.00 | 100.00 |
| 26 | पंजाब | 1703.81 | 624.00 | 0.71 |
| 27 | राजस्थान | 2464.28 | 1463.20 | 2200.44 |
| 28 | तमिलनाडु | 1290.00 | 716.55 | 550.00 |
| 29 | तेलंगाणा | 1022.98 | 586.87 | 400.00 |
| 30 | उत्तरप्रदेश | 3201.51 | 1978.67 | 1990.05 |
| 31 | उत्तराखंड | 2500.91 | 399.72 | 465.62 |
| 32 | पश्चिमबंगाल | 2046.58 | 1050.00 | 250.00 |
| TOTAL | | 66528.97 | 24661.43 | 17121.85 |

CONSTITUENCY/DISTRICT OF THE
HON'BLE MEMBER OF PARLIAMENT.

DR. ALOK KUMAR SUMAN

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| | |
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| Present Address | 116, Western Court Annexe, Janpath, New Delhi-110001 Tel : (011) 23740857 09431217530, 07004266866, 09013997058 (M) |

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|--|
| POSITIONS HELD |
| 1990 - 2008 Medical Officer, Government of Bihar |
| 2008 - 2010 Chief Medical Officer, Government of Bihar Deputy Director, Government of Bihar |
| 2018 - 2019 Member, District Legal Service Authority (Gopalganj) |
| May, 2019 Elected to 17 th Lok Sabha |
| 13 Sept. 2019 onwards Member, Standing Committee on Coal and Steel |
